

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/108(KB)2019
IA(I.B.C)/1199(KB)2024, CONT.A. (IBC)/10(KB)2023,
IA(I.B.C)/1178(KB)2023, IA(I.B.C)/974(KB)2022,
IA(I.B.C)/846(KB)2022, IA(I.B.C)/855(KB)2022,
IA(I.B.C)/789(KB)2022, IA(I.B.C)/461(KB)2023,
IA(I.B.C)/1146(KB)2022, IA(I.B.C)/450(KB)2023,
IA(I.B.C)/1044(KB)2022, IA(I.B.C)/759(KB)2021,
IA(I.B.C)/725(KB)2021, IA(I.B.C)/740(KB)2022,
IA(I.B.C)/1496(KB)2022, IA(I.B.C)/374(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For State Bank of India
Ms. Deblina Lahiri, Adv. IA(I.B.C)/1178(KB)2023
Ms. Mrinmoy Chatterjee, Adv. IA 1687 of 2022
Ms. T Chetri, Adv. IA(I.B.C)/450(KB)2023

Mr. Shaunak Mitra, Adv.] For Liquidator
Mr. Amandeep Singh, Adv.
Mr. Sudarshan Kr. Agarwal, Adv.
Mr. S K Bhattacharjee, Adv.

ORDER

1. Ld. Sr. Counsel/Counsels for the parties present.
2. **IA(I.B.C)/450(KB)2023:**
 - a) Heard Ld. Counsels for the parties.
 - b) The property in question irrespective of possession shall not be dealt with by any of the parties till disposal of IA(I.B.C)/1687(KB)2022 and IA(I.B.C)/450(KB)2023.

- c) IA(I.B.C)/1687(KB)2022 and IA(I.B.C)/450(KB)2023 be put back on board. Let the same be placed before the Regular Bench.
- d) Post IA(I.B.C)/1687(KB)2022 and IA(I.B.C)/450(KB)2023 on 29.07.2024.
3. IA(I.B.C)/1178(KB)2023:
- a) This application is **allowed and disposed of**.
4. IA(I.B.C)/1199(KB)2024, CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/1178(KB)2023, IA(I.B.C)/974(KB)2022, IA(I.B.C)/846(KB)2022, IA(I.B.C)/855(KB)2022, IA(I.B.C)/789(KB)2022, IA(I.B.C)/461(KB)2023, IA(I.B.C)/1146(KB)2022, IA(I.B.C)/1044(KB)2022, IA(I.B.C)/759(KB)2021, IA(I.B.C)/725(KB)2021, IA(I.B.C)/740(KB)2022, IA(I.B.C)/1496(KB)2022 and IA(I.B.C)/374(KB)2021:
- a) Post all these matters on 29.07.2024, before the **Regular Bench**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)